

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 8354 OF 2017
WITH PRAYER FOR INTERIM RELIEF

AMAL KUMAR GANGULY

...PETITIONER(s)

VERSUS

THE STATE OF U.P AND ORS.

...RESPONDENT(s)

OFFICE REPORT

The Special Leave Petition above-mentioned has been filed against the Judgment and Order dated 09.09.2016 passed by the High Court of Judicature at Allahabad in Civil Misc. Writ Petition No. 37146 of 1996.

It is submitted that there is a delay of 72 days in refiling the Special Leave Petition and the same has been condoned by the Hon'ble Judge in Chamber on 06.03.2017.

It is further submitted that SLP(C) No. 33735/2012 arising out of similar issue was listed before the Hon'ble Court on 04.01.2013 when the Court was pleased to grant leave. The Civil Appeal has been registered as C.A. No. 318/2013 and the same is still pending before the Hon'ble Court. (Copy of Order dated 04.01.2013 is enclosed.)

The matter above-mentioned is listed before the Hon'ble Court with this office report.

Dated this the 24th day of March, 2017.

ASSISTANT REGISTRAR

Copy to:

Mr. Balraj Dewan, Advocate

ASSISTANT REGISTRAR